

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1956  
ANSWERED ON:03.08.2001  
AMENDMENT IN INDUSTRIAL LICENSING LIST  
RAMSHETH THAKUR

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government propose to amend the list of the industrial licensing;
- (b) if so, the details thereof alongwith the reasons therefor; and
- (c) the names of items likely to be included in the amended list of industrial licensing?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

(a) to (c): Review of the list of industries under compulsory licensing is an on-going process with the Government. Government has recently amended the list by deleting certain hazardous chemicals. There is no proposal under consideration of Government in regard to inclusion of any item on the list of industries under compulsory licensing.